Annexure – 4

Name of the corporate debtor: M R Nirman Private Limited

Date of commencement of CIRP: 5th September, 2024 Revised List of creditors as on: 17th April, 2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl.	Name of	Identification	n Details of claim		Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if	
No.	creditor	No.	received							contingent	mutual dues,	claim not	claim under	any	
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification		
			receipt	claimed	claim	claim	covered by	related	share in CoC		off				
					admitted		guarantee	party?							
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	